# Government of India Ministry of Youth Affairs & Sports Department of Sports

### LOK SABHA UNSTARRED QUESTION NO. 723 TO BE ANSWERD ON 06.02.2020

### **Fitness of Indian Players**

#### 723. SHRI VASANTHAKUMAR H.:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is aware that India has still not achieved competitive level in international sports and athletics events;
- (b) if so, the reasons therefor;
- (c) the reasons that the Indian players are not fit/competitive in comparison to players from other countries in international sports events; and
- (d) the fund allocations made and expenditure incurred along with infrastructural development for sports in national level during the last three years, State/UT-wise including Kanyakumari district?

#### **ANSWER**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS [SHRI KIREN RIJIJU]

(a) to (c) Performance of sportspersons in international events is dependent on the stage of development of sports in a country. Stage of development of sports in terms of sports infrastructure, training/coaching methods, sports science etc., in other countries such as United States of America, China, Japan, Australia is of different level.

Achievements of Indian sportspersons and teams in international sports events, including mega sports events, in recent past shows that there has been a perceptible improvement in performance of Indian sportspersons in international sports events.

The Central Government is playing a pivotal role for promoting high performance in sports. National Sports Federations are being encouraged and supported for attainment of their respective medium and long term plans. With the launch of Khelo India Scheme, there has been an increased awareness and participation in sports and Indian athletes have earned accolades in sports such as archery, athletics, badminton, boxing, hockey, shooting, wrestling, weightlifting, etc. in international events.

(d) Rs. 981.09 crore, Rs. 1229.32 crore, Rs. 1297.38 crore and Rs. 1583.83 crore have been spent by the Department of Sports in 2016-17, 2017-18, 2018-19 and current financial year 2019-20 upto 31.01.2020 respectively. Details of funds sanctioned and expenditure incurred under Khelo India Scheme with respect to infrastructural development during the last three years and current year upto 31.01.2020, State /UT-wise are given in the Annexure.

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ANNEXURE REFERED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 723 FOR REPLY ON 06.02.2020 ASKED BY SHRI VASANTHAKUMAR H. REGARDING FITNESS OF INDIAN PLAYERS

Details of funds sanctioned and released incurred under Khelo India Scheme with respect to infrastructural development during the last three years and current year upto 31.01.2020, State /UT-wise

(Rs. in crore)

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S. No	Name of the State/ UT	Number of projects sanctioned	Sanctioned amount	Funds released	
1.	Andhra Pradesh	4	23.50	7.50	
2.	Arunachal Pradesh	19	149.00	55.00	
3.	Assam	7	43.18	41.00	
4.	Chhattisgarh	1	5.44	2.50	
5.	Gujarat	4	24.67	11.00	
6.	Haryana	4	47.42	29.29	
7.	Himachal Pradesh	2	29.87	11.13	
8.	Jammu & Kashmir	4	24.07	7.00	
9.	Jharkhand	1	2.07	2.07	
10.	Karnataka	8	69.27	35.28	
11.	Kerala	4	56.80	24.15	
12.	Madhya Pradesh	7	55.46	23.99	
13.	Maharashtra	9	95.91	48.43	
14.	Manipur	6	58.85	24.15	
15.	Mizoram	4	19.50	10.00	
16.	Nagaland	1	7.00	7.00	
17.	Odisha	4	28.00	12.00	
18.	Punjab	5	59.44	24.03	
19.	Rajasthan	38	78.77	67.95	
20.	Sikkim	1	7.90	3.00	
21.	Tamil Nadu	2	14.00	7.00	
22.	Telangana	3	19.50	8.50	
23.	Tripura	1	5.00	2.50	
24.	Uttarakhand	3	18.50	17.95	
25.	Uttar Pradesh	25	165.80	67.03	
26.	West Bengal	2	33.77	11.53	
27.	Puducherry	2	12.00	5.00	
28.	Delhi	8	110.61	51.40	
Total		179	1265.30	617.38	